†ITHE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMAN-IAM): (a) and (b) During the period November 1973-June 1974, no letter of intent has been issued specifically for location in Betul district of Madhya Pradesh. However, during this period, 15 letters of intent and 16 industrial licences were issued for location in the backward districts of the State. Out of these cases, the actual location had not been indicated in respect of one letter of intent and 3 industrial licences which could be set up in any backward district of the State. 4 other letters of intent were also issued during this period for location in the State without specifying the actual places at the time of issue of the approvals.]

## Central Aid to States for Five Year Plans

1500. SHRI B. C. MAHANTI: Will the Minister of PLANNING be pleased to state:

- (a) what is the amount of Central aid given to various States under each of the Five Year Plan; and
- (b) what amount has actually been spent out of the aid given by different States at the end of each Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) A Statement [See Appendix LXXXIX, Annexure No 4] is placed on the Table of the House indicating the actual Central assistance given in 1st, 2nd and 3rd Plans to different States along with the amounts allocated and actually given to States in the Fourth Plan period.

## Documents recovered from the premises of Rajgarhi Brothers in Bihar

1501. SHRI BHOLA PRASAD : SHRI BHUPESH GUPTA :

Will the PRIME MINISTER be pleased to refer to the answer to Starred Question

94 given in the Rajya Sabha on the 25th July 1974 and State:

- (a) whether Government have examined the documents recovered from the premises of Rajgarhi brothers in Bihar;
  - (b) if so, what are the details thereof; and
- (c) whether Rajgarhi has been arrested and chargesheeted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) The documents seized as a result of the search of the premises of Rajgarhia brothers at Bettiah (Bihar) are still under scrutiny by the concerned investigation agencies.

(c) No. Sir.

Setting up of a machinery to look into the problems of newspaper industry

1502. SHRI S. G. SARDESAI : SHRI S. KUMARAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the President of Indian and Eastern Newspapers' Society has requested the Central Government to set up a machinery to go into the problems facing the newspaper industry; and
- (b) if so, what are the details thereof and what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Since a Fact Finding Committee under the Chairmanship of Dr. Bhabatesh Datta, economist, is already going into the economics of newspaper industry in Ind'a, the setting up of another machinery seems redundant at present. Government's reaction to the suggestion of the Indian and Eastern Newspapers' Society would depend on the report of the Fact Finding Committee on Newspaper Economics, which is expected to be available by the 31st of December, 1974.

<sup>† [ ]</sup> English translation.